

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 742

Date: 01.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **03.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. no. 169/2016/EZ M.A. No. 23/2017/EZ	Manoj Kumar Banara & Ors Vs. District Collector, Khurda & Ors.	14.01.2019
2	O.A. No. 70/2016/EZ	Tribunal ON Its Own Motion (Regarding Dumping of Garbages at Rajib Nagar, North 24 pgs) Vs. State of West Bengal & ors.	14.01.2019
3	O.A. No. 43/2017/EZ	Green Nagarik Vs. State of West Bengal & Ors.	14.01.2019
4	O.A. NO. 160/2017/EZ	Susish Ghosh Vs. SEIAA, West Bengal & Ors	14.01.2019
5	O.A.NO.182/2016/EZ	Sumitra Lakshman Development Society Society Vs Union of India & Others	14.01.2019
6	O.A.40/2016/EZ M.A.632/2016/EZ M.A.969/2016/EZ M.A.1080/2016/EZ	Manbodh Biswal Vs Union of India & Others	14.01.2019
7	Appeal.01/2016/EZ M.A.1275/2016/EZ	Prafulla Samantra Vs Union of India & Others	14.01.2019
8	O.A.No.137/2016/EZ	Sanjit Kumar Turuk & Anr. Vs. Utkal Alumina International. Ltd. & Ors.	14.01.2019
9	O.A.17/2016/EZ	Subhas Mahapatra & Anr Vs Utkal Alumina International Ltd. & Ors.	14.01.2019

By order


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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 743

Date: 01.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **04.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal No. 10/2017/EZ	M/S Shree Shyam Bleaching Co. Vs. State of West Bengal & Ors.	15.01.2019
2	M.A. No. 348/2017/EZ In Original Application no. 99/2017/EZ	Sabita Singh & Anr Vs. Odisha Mining Corporation Ltd & Ors.	15.01.2019
3	O.A. No. 122/2017/EZ	Subhas Mohapatra. Vs. State of Odisha & Ors.	15.01.2019
4	O.A.No.179/2017/EZ	Center for Environment Protection (CEP) Vs Union of India & Others	15.01.2019
5	O.A.67/2015/EZ	Ghasiram Panda Vs District Collector Khordha	15.01.2019
6	M.A.No.191/2017/EZ In O.A.No.136/2015/EZ	Subhas Datta Vs State of West Bengal & Others	15.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/744

Date: 01.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **05.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.30/2017/EZ	Mafuja Rahaman Vs. State of W.B. & Others	16.01.2019
2	O.A.103/2017/EZ M.A.361/2017/EZ	Anal Mukherjee Vs MoEFCC & Others	16.01.2019
3	O.A.141/2017/EZ	Alekha Chandra Tripathy Vs State of Odisha & Others	16.01.2019
4	O.A.35/2016/EZ	Debasish Banerjee Vs WBPCB & Others	16.01.2019
5	O.A.135/2017/EZ	M/S Balaji Bricks Industry & Another Vs Sate of Odisha & Others	16.01.2019
6	O.A.136/2017/EZ	M/S.MAA Bricks Products & Others Vs State of Odisha & Others	16.01.2019
7	O.A.135/2016/EZ	M.S.Rizvi Vs State of Odisha & Others	16.01.2019
8	O.A.101/2017/EZ	Dulal Singh Vs. Sate of Odisha & Others	16.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ **745**

Date: ~~20.10.2018~~


01.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **06.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.145/2017/EZ	Center For Environment Protection Vs Union of India & Others	17.01.2019
2	M.A.No.121/2017/EZ	Paryavaran Suraksha Samiti & Another Vs Union of India & Others In Re Judgment WP(C). 375/2012 (SC)	17.01.2019
3	O.A.47/2017/EZ M.A.93/2017/EZ	Shri Iosterson Sun & Anr Vs. State of Meghalaya & Ors	17.01.2019
4	O.A.93/2017/EZ	Greater Laban Community Development Society Vs State of Meghalaya & Others	17.01.2019
5	Appeal.08/2017EZ	M/s Mahadev Enclave Pvt Ltd Vs State of Bihar & Others	17.01.2019
6	O.A.569/2015/PB/27/2016/ EZ MA.339/2016/EZ	Popular Pisciculture Association , Manipur Vs State of Manipur & Others	17.01.2019
7	O.A.172/2016/EZ & M.A.01/2017/EZ M.A.124/2017/EZ	Sajay Laloo Vs State of Meghalaya	17.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ **746**

Date.01.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **07.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.137/2017/EZ	Raghunath Maity Vs Dipak Kr. Das & Others	18.01.2019
2	O.A.14/2016/EZ	Madhusudan Biswas Vs WBPCB & Others	18.01.2019
3	O.A.12/2016/EZ	Subrato Mukherjee Vs Chief Secretary Govt. Of West Bengal & Others	18.01.2019
4	O.A.121/2015/EZ	Subrato Mukherjee Vs Chief Secretary Govt. Of West Bengal & Others	18.01.2019
5	O.A.11/2016/EZ	Joydeep Mukherjee Vs WBPCB & Others	18.01.2019
6	O.A.No.No.07/2018/EZ M.A.08/2018/EZ	Jaba Mukherjee Vs State of W.B. & Others	18.01.2019
7	Original Application no. 71/2017/EZ M.A .No. 347/2017/EZ	Srikrishna Parua Vs. West Bengal Pollution Control Board & ors.	18.01.2019

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